THE MINIETER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) There is no information to suggest that USA is considering making available nuclear weapons, know-how and resources in order to make Pakistan a nuclear power.

(b) Our Atomic Energy Policy is simed at utilising thi_S energy for peaceful purposes.

Alleged threat to Pradhan of A'ipur Village

405. SHRI IBRAHIM KALANIYA: SHRIMATI SAROJ KHA_ PARDE:

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) whether it $i_{\rm S}$ a fact that Pradhan of virlage Alipur. Delhi and others were beaten by some unsocial elements of the same village on the 6th March, 1981 and threatened with dire consequences;
- (b) i_f so, what are the details in this regard and what i_S the number of persons arrested in this connection; and
- (c) what steps Government have taken or propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):
(a) and (b) No Sir. On the other hand according to the Police the village Pradhan and his companions beat Shri Kishan and his mother. A Case FIR No. 65. dated 6-3-81 u/s 147/148/149/452/308 IPC, Police Station Aipur has been registered. The village Pradman and others were arrested and later released on bail.

(c) The investigation of the case is in hand and the case will be challaned after completion of the investigation.

Findings of Vaidialingam Committee

.406. SHRI DHARMAVIR:
SHRI J. K. JAIN:
SHRI KALPNATH RAI:
SHRI SAT PAUL MITTAL:

SHRI ROSHAN LAL:
SHRI MOHENDRA MOHAN
MISHRA

SHRIMATI MANORMA PANDEY:

SHRI BUDDH PRIYA MAURYA:

SHRI BALRAM DAS; SHRIMATI SAROJ KHAPA-RDE;

SHRI NARENDRA SINGH: SHRI PIARE LAL KUREEL URF PIARE LAL TALIB UNNAVI:

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) what action has been made on the findings of the Vaidialingam Committee with regard to the charges of corruption and other malpractices against the members of the family of the former Prime Minister, Shri Morarji R. Desai;
- (b) whether any case has since been referred to the Central Bureau of Investigation or any other authority for further investigations into the above charges; and
- (c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) The Government have not so far arrived at a decision on the follow-up action to be taken on the Report of Justice C. A. Vaidialingam.

- (b) No, Sir.
- (c) Does not arise.